CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 03.10.2016

OA No. 291/00793/2015

Mr. P.N. Jatti, counsel for applicant.

Mr. Rajendra Vaish, counsel for respondents.

Counsel for applicant made a statement at the bar that he wants to withdraw the instant O.A. and seeks permission for the same, which has not been opposed by the counsel for respondents.

In view of the above submissions, the Original Application is dismissed as withdrawn.

(MS. MEENAKSHI HOOJA) (SANJEEV KUMAR KAUSHIK) ADMINISTRATIVE MEMBER JUDICIAL MEMBER

Kumawat